

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER


No. 1045/Confdl./2014
II-2-74/2009 (Part-3)

Dated 27th August, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Gwalior**, is organizing 6 days "**Training on Mediation**" programme between **05th-11th September, 2014 at Gwalior.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Bhind, Tikamgarh, Shivpuri, Ashoknagar, Sheopur & Morena** (24 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


27.08.14.

(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1046/Confdl./2014
II-2-74/2009 (Part-3)

Dated 27th August, 2014

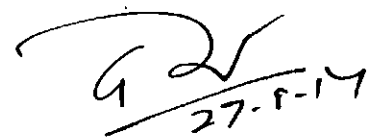
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Prakash Chandra Arya, II A.D.J., Gohad, Bhind.
2. Shri Ramesh Prasad Thakur, A.D.J., Jatara, District Tikamgarh.
3. Shri Ajay Kumar Tailor, I A.D.J., Bhind.
4. Shri Pradeep Soni (Sr.), I C.J.Cl.-I & C.J.M., Morena.
5. Shri Girish Dikshit, I C.J.Cl.-I & C.J.M., Ashoknagar.
6. Shri Mukesh Kumar Batham, C.J.Cl.-I & ACJM, Mehgaon, District Bhind.
7. Shri Pradeep Kushwah, C.J.Cl.-I & ACJM, Niwari, District Tikamgarh.
8. Shri Satish Kumar Gupta, III C.J.Cl.-I, Tikamgarh.
9. Shri Santosh Kumar Kol, C.J.Cl.-I, Chanderi, District Ashoknagar.
10. Shri Vinod Kumar Sharma, IV C.J.Cl.-II, Bhind.
11. Ku. Shailja Gupta, I C.J.Cl.-II, Gohad, District Bhind.

12. Shri Utsav Chaturvedi, C.J.Cl.-II, Orchha, District Tikamgarh.
13. Shri Mahesh Lachoriya, C.J.Cl.-II, Jatara, District Tikamgarh.
14. Ku. Sarita Jatariya, II C.J.Cl.-II, Pichhore, District Shivpuri.
15. Shri Mahesh Kumar Verma, C.J.Cl.-II, Pohari, District Shivpuri.
16. Shri Rajesh Namdeo, I C.J.Cl.-II, Mungaoli, District Ashoknagar.
17. Shri Balbir Singh Dhakad, C.J.Cl.-II, Khaniyadhana, District Shivpuri.
18. Shri Rakesh Kumar Kushwah, I C.J.Cl.-II, Kolaras, District Shivpuri.
19. Shri Kamlesh Meena, III C.J.Cl.-II, Ashoknagar.
20. Shri Navneet Singh Yadav, I C.J.Cl.-II, Lahar, District Bhind.
21. Shri Vijendra Singh Rawat, I C.J.Cl.-II, Tikamgarh.
22. Shri Vijay Kumar Pathak, I AJ to I C.J.Cl.-II, Bhind.
23. Shri Priyank Bhardwaj, II AJ to I C.J.Cl.-II, Bhind.
24. Smt. Suruchi Rawat, II AJ to I C.J.Cl.-II, Sheopur.

With a direction to participate in the 6 days "Training on Mediation" programme between 05th-11th September, 2014 at Gwalior.

3. District and Sessions Judge, **Bhind / Tikamgarh / Shivpuri / morena / Ashoknagar / Sheopur** for information and necessary action.
 - **The District & Sessions Judge, Gwalior has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 1060/2014, dated 04.07.2014 and 1260/2014, dated 23.07.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


27-8-14

(VED PRAKASH)
REGISTRAR GENERAL